

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4192
ANSWERED ON:18.12.2014
SUPPLY OF COAL
Patel Shri Devji Mansingram

Will the Minister of COAL be pleased to state:

(a) whether two units of Kota Thermal Plant are shut down due to non-availability of coal stocks whereas as per the norms of Central Electricity Authority, there must invariably be stock for 30 days in Kota Thermal Plant in view of its distance from coal mines; and

(b) if so, the details thereof and the steps taken by the Government to augment the stocks so that these units can be started?

Answer

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a)to(b): As reported by Central Electricity Authority (CEA), none of the units of Kota Thermal Power Station (TPP) was shutdown due to shortage of coal. Further, during April- November, 2014, Rajasthan Rajya Vidyut Utpadan Nigam Ltd (RVUNL) had not reported any generation loss due to shortage of coal. As on 14.12.2014, Kota TPP is carrying a coal stock of around 16 days against a normative requirement of 30 days.

Coal supplies from Coal India Limited (CIL) sources during April to November, 2014 to Kota TPP has been 91% of Fuel Supply Agreement (FSA) commitment.

During April, 2014 to November, 2014, there has been a growth of 15.3% in coal-based power generation over the corresponding period of last year. Coal supply from Coal India Limited (CIL) sources to power utilities in the country has improved. For the period April to November, 2014, it has been 242.91 MT (Provisional) which is 95% of 256.83 MT, the supply plan target finalized by Ministry of Coal as part of Annual Action Plan for 2014-15.

In order to ensure adequate availability of coal to power utilities, CIL has been impressed upon to enhance production of domestic coal in the country and power utilities have also been advised to enhance import of coal to meet the shortfall in domestic availability of coal.

Moreover, in order to improve the overall coal availability for increased power generation and also to liquidate huge stock lying at the collieries, offer was made to all Power Generating Companies drawing coal under FSA to lift the coal which is held in the stocks on "as is where is" basis with the stipulation that the Power Stations will make their own evacuation arrangement. This scheme of supply under "as is where is" basis was implemented by the coal companies from June'2012 and has been extended for 2013-14 and also to 2014-15. All TPPs having FSA from CIL sources including Kota TPP are informed to lift coal under this scheme by arranging their own logistics for movement from coal offered from various pithead locations.

In addition to above, with a view to monitor coal supplies to Power Utility Sector, an Inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways has been constituted. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position.